Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	6	1,47,07,15,076.40/-	6	1,47,07,14,781.40/-	0	295/-	0	Annexure 1	-
2	Unsecured financial creditors belonging to any class of creditors	2	1,30,60,92,211/-	2	1,30,60,92,211/-	0	0	0	Annexure 2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure 3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure 4	-
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5	Attached
6	Operational creditors (Employees)	8	58,75,991/-	8	58,75,991/-	0	0	0	Annexure 6	-
7	Operational creditors (Government Dues)	1	47,07,573/-	1	47,07,573/-	0	0	0	Annexure 7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	2,71,35,718/-	6	2,71,35,718/-	0	0	0	Annexure 8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9	-
Total		**23**	**2,81,45,26,569.40/-**	**23**	**2,81,45,26,274.40/-**	**0**	**295/-**	**0**		

Annexure-5

Name of the corporate debtor: SMO Ferro Alloys Limited; Date of commencement of CIRP: 13/08/2026; List of creditors as on: 25/09/2026

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of Claims Received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-